

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4036/2015

New Delhi, this the 3rd day of November, 2015

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Abhay Kumar Bhargava
Head Constable/Radio Operator
Signal Regiment, Communication Branch, BSF
CGO Complex, New Delhi
R/o RZG, 9B, West Sagarpur
New Delhi-110046.Applicant

(By Advocate: Mr.Aasim Ali)

Versus

1. Union of India through Secretary
Ministry of Home Affairs
Police Division II, North Block, New Delhi.
2. Director General BSF
CGO Complex, Block No.10
New Delhi-110003.
3. Inspector General
(Communication and IT) BSF
CGO Complex, Block No.10
New Delhi-110003. Respondents

ORDER (ORAL)

Learned counsel for the applicant seeks to withdraw the instant OA. Accordingly, the same is dismissed as withdrawn. The applicant may avail of legal remedies available to him.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

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